

ITEM NO.3

COURT NO.1

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).435/2015

ZAHIRODDIN SHAMSODDIN BEDADE

Appellant(s)

VERSUS

THE STATE OF MAHARASHTRA & ORS.

Respondent(s)

WITH

C.A. No. 436/2015 (III)

Date : 12-08-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s)

Mr. Shivaji M. Jadhav, AOR
Mr. Adarsh Kumar Pandey, Adv.
Mr. Vignesh Singh, Adv.
Mr. Brij Kishor Sah, Adv.
Mr. Aditya S. Jadhav, Adv.

Mr. Mohd. Irshad Hanif, AOR
Mrs. Shamim Irshad, Adv.
Mrs. Sushma, Adv.
Mrs. Kumudini Priyadarshini, Adv.
Ms. Nivedita Pandit, Adv.

For Respondent(s)

Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1 List the appeals on a non-miscellaneous day in due course.

(SANJAY KUMAR-I)
ADDITIONAL REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR